

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 17.08.2017

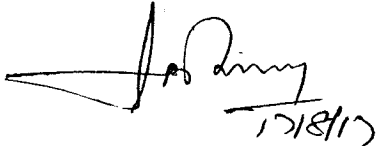
ORDER NO. 115 of 2017

Hon'ble President is pleased to modify the roster **order no. 49 of 2017 and 88 of 2017** from **21.08.2017 to till further orders for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri D. N. Panda, Member (Judicial) and Hon'ble Shri C.J.Mathew, Member (Technical)	From 21.08.2017 onwards	Customs & Service Tax Division Bench matters.
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 21.08.2017 onwards	Excise Division Bench matters

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


17/8/17

(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar